	Name of Corporate debtor		M/S.E	asun Reyrolle Li	mited		Date of Commen		ation	17.02.2022		List of Stakeho	olders as on	07.12.2023
				Details of	Claim Received		Details of Claim Adm						1	Amount in Rs
SI.No	Name of Authorised Representative , if any	Name of the Employee	Nature of Claimant	Date of receipt		Total Amount amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted	Amount of Contingent Claim	Amount of any mutual dues, that may be setoff	Amount of claim rejected	Amount of claim under verification	Remarks, if any
2	Ajith Velloli	Ajith Velloli	Employee	16.03.2022	4,95,482	4,95,482		Unpaid salary	0.007758			-		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) The claim is admitted in full for Rs. 4,95,482/- under section 53(1)(f)
3	Partha Pratim Ghosh	Partha Pratim Ghosh	Employee	25.02.2022	4,61,863	4,61,863		Unpaid salary	0.0072316			-		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) The claim is admitted in full for Rs. 4,61,863/- under section 53(1)(f)
7	Leema Christy	Leema Christy	Employee		4,17,985	3,65,985		Unpaid salary	0.0057304			52,000		Verified with the books of accounts and other supporting documents Claim admitted under Employee category As per company's records, the company has paid
11	M.Ravi	M.Ravi	Employee	01.03.2022	4,05,609	2,56,166		Unpaid salary	0.0040109			1,49,443		Verified with the books of accounts and the payroll register Claim admitted under Workman category Salary due from July 2019 to Jan 2020 is admitted under section S3(1)(f) for Rs. 2,56,166/
15	Prakash.H.S	Prakash.H.S	Employee	07.03.2022	1,96,096	1,55,389		Unpaid salary	0.002433			40,707		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) The claim is admitted partly for Rs. 1,55,389/- under section 53(1)(f) 4) Performance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected job Provident Fund claim is rejected as it is payable to Provident Fund Department 6) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected
17	L.Vendarasu	LVendarasu	Employee	07.03.2022	1,98,168	49,650		Unpaid salary	0.0007774			1,48,518		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) TOS deducted is paid to Income Tax Department, hence rejected 4) Provident Tax Claim is rejected as it is payable to Provident Fund Department 5) The claim is admitted partly for Rs. 49,650/- under section 53(1)(f)
18	C.Natarajan	C.Natarajan	Employee	07.03.2022	10,58,375	-		Unpaid salary	0			10,58,375		Verified with the books of accounts and the payroll register As per Company records, no salary due and hence rejected
19	C.Natarajan	C.Natarajan	Employee		3,84,375	3,84,375		Unpaid salary	0.0060184					1) Verified with the books of accounts and other supporting documents. 2) Claim admitted under workman category. 3) The interest claim is admitted for Rs. 1,66,606/- under section 33(1)() 4) Gratuity due is admitted under section 36(4)(a)(iii) for Rs. 2,15,769
34	Swapan Ganguly	Swapan Ganguly	Employee	11.03.2022	1,82,332	1,57,711		Unpaid salary	0.0024694			24,621		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) The claim is admitted partly for Rs.1,57,711/- under section 53(1)(f)
40	Balu Marijo A	Balu Marijo A	Employee	14.03.2022	45,581	28,081		Unpaid salary	0.0004397			17,500		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Provident Fund Claim is rejected as it is payable to Provident Fund Department. 4) Performance Payr is not yet due as the management of the company didn't issued any releter regarding that, hence rejected 60ff tissued any releter regarding that, hence rejected 5) The claim is admitted parify for Rs. 28,081/- under section 53(1)(f)
41	Babu R	Babu R	Employee	15.03.2022	87,842	87,842		Unpaid salary	0.0013754			1		1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Employee category 3) The claim is admitted in full for Rs. 87,842/- under section S3(1)(f)
42	Maheshwar Moreshwar Katre	Maheshwar Moreshwar Katre	Employee	15.03.2022	28,56,600	6,97,657		Unpaid salary	0.0109236			21,58,943		1) Verified with the books of accounts and other supporting documents. 2) Claim admitted under Employee category. 3) The claim is admitted partly for 8s. 6.37,657/- under section 53(1)(f) 4/There as no mutual agreement dause between the parties for interest, hence rejected.
47	Subhamangala	Subhamangala	Employee	17.03.2022	25,29,117	8,81,711		Unpaid salary	0.0138054			16,47,406		1) Verified with the books of accounts and the payroll register 2) Calim admitted under Employee category 3) Salary due from July 2019 to 4th May 2000 is admitted under section 33(1)(f) or fix 5,7,760 · 4) Salary claim for 5th May 10 kag 2000 is admitted as per COC Resolution under section 53(1)(a) for fix 1,19,241 5) Gratuity due is admitted under section 36(4)(a)(iii) for fix 2,04,710
48	Srinivasan D	Srinivasan D	Employee	16.03.2022	28,02,025	14,25,140		Unpaid salary	0.0223142			13,76,885		1) Verified with the books of accounts, and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2010 is admitted under section 53(1)(f) (for Rs. 9.53,745) 4) Salary dam for 65 th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 2,26,266 5) Gratuly due is admitted under section 36(4)(a)(iii) for Rs. 2,45,129 subject to Clarification received from LIC Trust on gratulty
49	A.Sadhasiva Reddy	A.Sadhasiva Reddy	Employee	16.03.2022	13,42,823	5,79,849		Unpaid salary	0.009079			7,62,974		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2000 is admitted under section 33(1)(for fix. 3,05,564 ·

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50	B.Xumaran	B.Xumaran	Employee	16.03.2022	55,75,136	15,25,708	Unpaid salary	0.0238888	40,49,428	1) Verified with the books of accounts and the payroll register 1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from hane 2018 to 45th May 2020 and claim for superamusation fund is admitted under section \$51(1)(f) for 8s. 9,88,087/4 4) Salary claim for 55th May 10 Aug 2020 is admitted as per COC Resolution under section \$31(1)(f) for 8s. 2,03,300 5) Gratuity due is admitted under section \$4(1)(a)(iii) for 8s. 3,33,721 6) The Company has declared solutions on \$4,30(98,702) and no salary is appailed after that dick, hence salary claim from \$p\$ 2,000 to Feb 202 8 rejected 9) Tovident fund Claim is rejected as it is payable to Provident Fund Department 9) Tovident fund Claim is rejected as it is payable to Provident Fund Department 10) Tovident fund Claim is rejected as it is payable to Provident Fund Department 10) Foreignation Policy, the leave encachment is encachable only under 10) As per Company Policy, the laws encachment is encachable only under 10) Foreignation Policy, the same for the company, the service weight age pay is also not payable, hence rejected 11) Society due is paid for concerned society, hence rejected 11) Society due is paid for concerned society, hence rejected 11) Society due is paid for concerned society, hence rejected 11) Society due is paid for concerned society, hence rejected
51	Lokesha	Lokesha	Employee	16.03.2022	7,65,002	2,87,212	Unpaid salary	0.004497	4,77,790	3) Verified with the books of accounts and the payroll register 3) Chim admitted under Employee category 3) Chim admitted under Employee category 5) Salary due from 19, 2015 to 41h May 2000 to admitted under section 53(1)) for En. 1,86,527. 4) Salary dain for 50 May 10 Aug 2000 to admitted under section 53(1)) for En. 1,86,527. 5) Salary dain for 50 May 10 Aug 2000 to admitted under section 53(1)) of En. 1,86,527. 5) Grafulty due to admitted under section 36(4)(a)(iii) for Rs. 59,287
52	Dhakshinamurthy M	Dhakshinamurthy.M	Employee	16.03.2022	10,59,320	4,08,540	Unpaid salary	0.0063967	6,50,780	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from the 2019 to 40 May 2020 is admitted under section 33(1)(1) for Rs. 245,687/- 4) Salary dain for 50 May 10 Aug 2020 is admitted as per COC Resolution under section 33(1)(1) for Rs. 59,849 5) Gradury's die a salarite under section 16(4)(4)(4)(4)(4) for Rs. 1,02,940 6) The Company has desired sucknown with 50(1087,2020 and no salary 6) The Company has desired sucknown with 50(1087,2020 and no salary 7) As per Company Policy, the base encachment is encachable only upon reterement or resignation. As the Company into liquidistion, the same is not payable, hence rejected 9 to Riguildant of the company, the service weightage pay is also not payable, hence rejected
53	Nagaraja Reddy S V	Nagaraja Reddy S V	Employee	16.03.2022	12,97,279	5,08,226	Unpaid salary	0.0079576	7,89,053	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 a admitted under section 53(1)(f) for Rs. 32,6809 - 4) Salary chain for 51h May 1o Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 73,656 5) Grafully due is admitted under section 86(4)(a)(iii) for Rs. 97,562 subject to clarification received from UC Trust on Gratully
54	M.Nagarajan	M.Nagarajan	Employee	16.03.2022	64,90,382	16,19,224	Unpaid salary	0.025353	48,71,158	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary use from June 2018 to 40th May 2020 and claim for superamenation flow is admitted under scient 53(1)(1) for 8s. 8,31,753/ 4) Salary claim for 5th May 16 Jung 2020 is admitted as per COC recitation under section 53(3)(1) for 8s. 2,64(1)(8) for 8s. 6,23,053 6) The Company has declared bedoom see \$5,008(7)(200 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) Performance Pay is not yet due as the management of the company didn't issued any letter registed that here rejected 8) Provident Fund Claim in rejected as it is payable to Provident Fund 9) As per Company Policy, the leave encashment is encashable only upon reterment or resignation. As the Company into liquidation, the same in ord payable, hence rejected
55	Gomathi Sankar i.K	Gomathi Sankar J.K	Employee	16.03.2022	48,88,125	9,86,644	Unpaid salary	0.0154484	39,01,481	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from Ju/2015 to 4th May 2000 for 16. 7,60,380/- is admitted under section 53(1)(1) 4) Salary date from 5th May 2000 to Aug 2000 is admitted as per COC Resolution under section 53(1)(1) for 78. 2,26,264 5) Gratulty/Claim in Shi May 2000 for Aug 2000 is admitted as per COC Resolution under section 53(1)(1) for 78. 2,26,264 5) Gratulty/Claim in specied as you have not completed 5 years of service 5) Faculty Claim in specied as you have not Completed 5 years of service in Salary Claim from Sep 2001 to Feb 2002 services of the Company has declared lockdown w.e. f 30(18)/2000 and no salary is payable for Forder Turned Claim in specied as it is payable to Provident Fund Department of resignation. As the Company into liquidation, the same is not payable, here registed 9) Performance Ray is not fyst the as the management of the company didn't issued any letter regarding that, hence rejected
56	B.Thirupathi	B.Thirupathi	Employee	16.03.2022	4,40,181	1,70,207	Unpaid salary	0.002665	2,69,974	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section \$(1)(1) for In J. (2)(3)?47- 4) Salary claim for 5th May 10 aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 29,834
57	V.Udhayakumar	V.Udhayakumar	Employee	16.03.2022	1,28,552	55,406	Unpaid salary	0.0008675	73,146	1) Verified with the books of accounts and the payroli register 2) Claim admitted under Employee category 3) Salary due fromApril 20 to 4th May 2020 is admitted under section 53(1)(1) for Re. 2,245-f. 4) Salary claim for 5th May to aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Re. 32,581
58	R.R.Rathiban	R.R.Rathiban	Employee	15.03.2022	6,96,831	2,32,854	Unpaid salary	0.0036459	4,63,977	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from 1/2/0 210 to 4th May 2020 is admitted under section 53(1)(1) (for Rs. 2.01,174/- 4) Salary claim for 50th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 3.1,680

59	T. Arun Kumar	T. Arun Kumar	Employee	16.03.2022	5,58,056	1,60,770	Unpaid salary	0.0025173	3,97,286	2) 3) 53 4) Re 5) re no 6) is) Verified with the books of accounts and the payroll register (Claim admitted under Employee category Salary due From July 2019 to 4th May 2020 is admitted under section 3(1)(f) for 8.1, 30,766 Salary claim for 5th May to foul 2020 is admitted under section 3(1)(f) for 8.1, 30,766 Salary claim for 5th May to foul 2020 is admitted as per COC esculorion under section 5(1)(a) for 8.2,9574 As per Company Policy, the leave encadiment is encatable only upon terment or registerion. At the Company the folial due for the same is of payable, hence rejected The Company has declared boddown w.e.f 30/08/2020 and no salary payable after that date, hence salary claim from 5ep 2020 to feb 2022 rejected Provident Fund Claim is rejected as it is payable to Provident Fund epartment
60	S.Raja	S.Raja	Employee	16.03.2022	23,13,846	6,68,511	Unpaid salary	0.0104672	16,45,335	2) 3) 53 4) Re 5) 6) is is	Verified with the books of accounts and the payroll register Claim admitted under Employee category Salary due from July 2019 to 4th May 2020 is admitted under section 31/10 for 86, 533-343- Salary claim for 5th May 10 Aug 2020 is admitted as per COC esculorion under section 53/13/ig for 81, 105,334/ Gratuity due is admitted under section 36/41/a/(iii) for 81, 109,834 The Company has decired botdoon we 73 00/80/2020 and no salary payable after that date, hence salary claim from 5ep 2020 to feb 2022 rejected Performance Pay is not yet due as the manaagement of the company drift issued any letter regarding that, hence rejected
61	M.Murali	M.Murali	Employee	16.03.2022	5,42,559	1,64,621	Unpaid salary	0.0025776	3,77,938	2) 3) 5:3 4) Re 5) is 6) Do re	Verified with the books of accounts and the payroll register Claim admitted under Employee category Salary due from July 2019 to 4th May 2020 is admitted under section 31(1)(f) for Bs. 1,135,727/. Salary lastin for 5th Way 2020 is Aug 2020 is admitted as per COC esolution under section 53(1)(a) for Rs. 28,894/. The Company has describe blooks one 43 (3008)/2020 and no salary payable after that date, hence salary claim from Sep 2020 for feb 2022 rejected [Provident Fund Claim is rejected as it is payable to Provident Fund section of the section o
62	P.M.Nagaraju	P.M.Nagaraju	Employee	16.03.2022	21,01,619	8,59,967	Unpaid salary	0.0134649	12,41,652	2) 3) 53 4) Re 5) 6) is is 7) De 8) re nc	Verified with the books of accounts and the poyroll register (Cham admitted under Employer category). Salary due from Line 2019 to 4th May 2020 is admitted under section 31/10 for 8.3.80.01 to 31/10 for 8.3.90.11
63	R.Mathuravani	R.Mathuravani	Employee	16.03.2022	23,12,863	10,29,557	Unpaid salary	0.0161203	12,83,306	2) 3) ar 9, 4) Re 5) di) Verified with the books of accounts and the payroll register () Claim admitted under Employee category. Claim yet of the Company of the Com
64	O.A.Mohammed Haarish	O.A.Mohammed Haarish	Employee	16.03.2022	2,89,504	1,39,531	Unpaid salary	0.0021847	1,49,973	2) 3) 53 4)	Verified with the books of accounts and the payroll register (Claim admitted under Employee category Salary due from April 20 to 4th May 2020 is admitted under section 3(1)(f) for Rs. 50,406/- (Salary claim for 5th May to Aug 2020 is admitted as per COC esolution under section 53(1)(a) for Rs. 89,125/-
65	S.Rajareddy	S.Rajáreddy	Employee	16.03.2022	18,95,995	7,30,280	Unpaid salary	0.0114344	11,65,715	1) 2) 3) 53 4) 8 6 5) 6) 53 5 69 77 De 8) 8	Verified with the books of accounts and the payroll register Claim admitted under Employee category Salary due from June 2019 to 4th May 2020 is admitted under section 31/10 for 81, 364,394- Salary claim for 5th May to Day 2020 is admitted under section 31/10 for 82, 363,394- Salary claim for 5th May to Day 2020 is admitted as per COC evolution under section 31/10 jo for 81, 285,506, Gratuity due is admitted under section 36(4) al (3) (3) for 82, 285,506, Gratuity due is admitted under section 36(4) al (3) (3) for 82, 285,506, For Company had earlier biotdown or 30/08/2020 and no labary is payable after that date, hence salary claim from 5ep 2020 to the 2022 is rejected As per Company Policy, the leave encashment is encashable only upon terment or resignation. As the Company not loquidation, the same is or payable, hence rejected Society due is paid to concerned society, hence rejected Olio Riquidation of the company, the service weightage pay is also not syable, hence rejected
66	T.S.Sunderakumer	T.S.Sundarakumar	Employee	16.03.2022	41,60,578	11,37,227	Unpaid salary	0.0178062	30,23,351	2) 3) is 4) Re 5) is is 6) re nc 7) di	Verified with the books of accounts and the payroll register (Claim admitted under Employee category) (Salary due From June 2019 to 4th May 2002 and Superannuation fund admitted under sexton 311/11/f for Rs. 55, 18,001/- (Salary claim for 5th May 2002 to Jac admitted as per COC continuon under section 531/11/6 for Rs. 18,54,876/- (The Company has declared bockdown we. 13,008/2002 and no salary payable after that dack, hence salary claim from 59,2002 to fee 2002 rejected. Als per Company Policy, the leave encashment is encashable only upon terement or resignation. As the Company into Rijuddation, the same is of a payable, hence rejected of of its issued any letter regarding flath, hence rejected (On Rijuddation of the company, the service weightage pay is also not yayable, hence rejected

68	M Senthinathan	M.Senthinathan	Employee	16.03.2022	21,39,316	8,54,143	Unpaid salary	0.0133738		12,85,173	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee citegory 3) Salary due from June 2019 to 4th May 2001 is admitted under section 3) Salary due from June 2019 to 4th May 2001 is admitted under section 3(1)(1) for fix. 3(3) A42 2002 to June 2001 is admitted as per COC 4) Salary dual for 5th May 2000 to June 2000 is admitted as per COC 4000 (1) Salary due for 5th May 2000 to June 2000 is admitted as per COC 4000 (1) Salary due for 5th May 2000 to June 2000 is debt 2002 401 (1) Salary due for 5th May 2000 to June 2000 is debt 2002 401 (1) Salary due for 5th May 2000 to June 2000 is debt 2002 402 in rejected 402 in Salary Claim for 5th Salary Claim from 5ep 2002 to fire 2002 403 in rejected as it is payable to Provident Fund Department 403 Apr Coromany Policy, the leave encashment is encashable only upon resterement or resignation. As the Company into liquidation, the same is not appaigle, hence processorand society, honce rejected 9) Society due is paid to concerned, society, honce rejected 9) Society due is paid to coromany, the service weightage pay is also not payable, hence processorand society.
69	G.Raghu	G.Raghu	Employee	16.03.2022	2,87,932	1,39,033	Unpaid salary	0.0021769		1,48,899	1) Verified with the books of accounts and the payroll register 2 (Lain admitted under Employee category 3 (Salvey due From Agr 20 to 4 th May 2020 is admitted under section 53(1)(1) for Rs. 49,909 4) Salvey taken for Alway 2020 to Agr 2020 is admitted as per COC Resolution under section 53(1)(4) for Rs. 89,125/-
70	M.Girish	M.Girish	Employee	16.03.2022	62,808	81,601	Unpaid salary	0.0012777		- 18,793	1) Verified with the books of accounts and the payroll register 2 (Laim admitted under Employee category 3) Salany due is admitted under section \$3,110) for Rs. 62,808/-4 (Salany claim admitted under section \$3,110) for Rs. 62,808/-6 (Salany claim admitted as per COC Resolution under section \$3,11(a) for Rs. 18,793/-
71	V.Seebalasaravanan	V.Seebalasaravanan	Employee	16.03.2022	9,897	28,690	Unpaid salary	0.0004492		- 18,793	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due is admitted under section 53(1)(f) for Rs. 9,897/- 4) Salary claim admitted as per COC Resolution under section 53(1)(a) for Rs. 18,793/-
72	V.Durai Raj	V.Durai Raj	Employee	16.03.2022	7,23,101	2,79,967	Unpaid salary	0.0043836		4,43,134	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2015 to 4th May 2020 is admitted under section 53(1)(1) (for Rs. 2.31,293). 4) Salary claim For 8th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 48,674/-
73	K.Subramanian	K.Subramanian	Employee	16.03.2022	21,40,902	5,83,640	Unpaid salary	0.0091384		15,57,262	1) Verified with the books of accounts and the payroll register 2 (Claim admitted under Employee citegory 2) and a submitted under 4). Staleny due from Jay 2019 to 8th May 2020 and is admitted under 4). Staleny claim for \$1,0019 to 8th May 2020 to dedicated a per COC. Resolution under section \$31(3) left of \$1,107,871/2. She Company has been steed bedocken we 3 (3)(8)(2)(200 and no saleny is payable after that date, hence saleny claim from Sep 2000 to reb 2002 is rejected . (5) Performance Pay is not by 4th due as the management of the company offer it seuder all your left of the company offer the company left in the company left of the company continued from the company continued and the company into leguldation, the same is not payable, here rejected . (9) On leguldation of the company, the service weightage pay is also not payable, hence rejected .
74	N Shanmugasundaram	N.Shanmugasundaram	Employee	16.03.2022	16,03,624	4,75,891	Unpaid salary	0.0074513		11,27,733	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 and is admitted under section 53(1)[6] for 8 3.2, 61:287- 4) Salary claim for 5th May 2020 to 5u ago 2020 and is admitted under section 51(1)[6] for 8 3.2, 61:287- 5) Cartastry due is admitted under section 36(4)[6](8) for 81.70, 685- 6) Cartastry due is admitted under section 36(4)[6](8) for 81.70, 685- 6) To Entory due is admitted under section 36(4)[6](8) for 81.70, 685- 6) To Entory due is admitted under section 36(4)[6](8) for 70, 70, 70, 70, 70, 70, 70, 70, 70, 70,
75	S.Senthil Kumar	S.Senthil Kumar	Employee	16.03.2022	10.81.659	3,76,855	Unpaid salary	0.0059006		7,04,804	1) Verified with the books of accounts and the payroll register 2) Clain admitted under funglyone category 2) Clain admitted under funglyone category 3) Salayr dae from 30/2016 od th May 2000 and is admitted under section 531(1)(f) for Rs. 40,701/- 5) Salayr claim for 5May 2000 to Jago 2000 is admitted as per CDC. Resolution under section 531(1)(f) for Rs. 40,701/- 5) Cardiarly due is admitted under section 54(1)(4)(6)(6)(6) for Rs. 1,20,577)- 6) The Company has declared boddown we f 30/08/2000 and no salayr is payable for the date, here is salayr is payable to 2020 to feb 2022 is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 6) a per Company Policy, the leave encashment is encashable only upon reterement or regiguation. As the Company into liquidation, the same is not payable, here crepted
76	B.Munikrishna Reddy	B.Munikrishna Reddy	Employee	16.03.2022	8,73,303	2,69,957	Unpaid salary	0.0042269		6,03,346	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee cutegory 3) Salvey due from July 2019 to 4th May 2020 and is admitted under section 53(1)(f) for Rs. 17,8,688/. 4) Salvey salven for May 2020 to July 2020 is admitted as per COC Resolution under section 53(1)(s) for Rs. 40,499/- 10 claimly due is admitted under section 54(6)(s)(s) for Rs. 50,770;- 10 The Company has declared biodosen w. dr. 30(8)(2)(2) and no salvey 10 The Company has declared biodosen w. dr. 30(8)(2)(2) and no salvey 11 to report the section of the secti

78	G. Premnath	G. Premnath	Employee	17.03.2022	95,55,763	35,46,379	Unpaid salary	0.0555275		60,09,384	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2015 to 4th May 2020 and is admitted under section 53(1)(f) for fix. 26,67,531/- 4) Salary dafen for July May 2020 to Agg 2020 is admitted as per COC Resolution under section 53(1)(a) for fix. 8,78,846/-
79	G.Sathishkumar	G.Sathishkumar	Employee	17.03.2022	2,80,792	2,67,709	Unpaid salary	0.0041917		13,083	1) Verified with the books of accounts and the payroll register 2; Cahe admitted under Employee category 2) Salary above noting Viol 101 to 4th May 2020 and is admitted under section 53(1)(f) for fix 2.16,029/2. Verify Violating Violati
80	N.Krishnamoorthy	N.Kishnamoorthy	Employee	16.03.2022	5,84,971	2.48,317	Ungaid salary	0.003888		3,36,654	1) Verified with the books of accounts and the payofil register 2) Claim admitted under Workman category 3) Wages due from July 2013 to 1.6th Feb 2020 for Rs. 96,664/- and bonus for Rs. 50,601- sabnitted under section 531(1)) for 4) Wages due from 51h May 2020 to 1.4th Tester 1.5th
81	S.Karthikeyan	S.Karthikeyan	Employee	16.03.2022	5.84,971	2,54,508	Unpaid salary	0.003985		3,30,463	1) Verified with the books of accounts and the payofil register 2) Claim admitted under Workman category 3) Wages due from 194/2015 to 1881 heb 2020 for Rs. 1,02.888/- and bonus for Rs. 15,000/- is admitted under section 531(1)) 4) Wages due from 194/2015 to 1881 heb 2020 is admitted as per COC Recolution under section 531(1)) for Rs. 30,100/- 5) Wages due from 194/194 2020 is admitted as per COC Recolution under section 53(1)(1) for Rs. 30,100/- 5) Wages due from 194/194 2020 is admitted under section 53(1)(1)(1) for Rs. 30,100/- 7) Wages due from 194/194 2020 is admitted under section 53(1)(1)(1)(1) for Rs. 30,100/- 7) Wages due from 194/194 2020 is admitted under section 53(1)(1)(1)(1) for Rs. 30,100/- 7) Wages due from 194/194 2020 is admitted under section 53(1)(1)(1)(1) for Rs. 30,100/- 7) Wages due from 194/194 2020 is admitted under section 53(1)(1)(1)(1) for Rs. 30,100/- 7) Wages due from 194/194 2020 is admitted under section 53(1)(1)(1)(1) for Rs. 30,100/- 8) Wages due from 194/194 2020 is admitted under section 53(1)(1)(1)(1) for Rs. 30,100/- 8) Wages due from 194/194 2020 is admitted under section 53(1)(1)(1)(1) for Rs. 30,100/- 8) Wages due from 194/194 2020 is admitted under section 53(1)(1)(1)(1) for Rs. 30,100/- 8) Wages due from 194/194 2020 is admitted under section 53(1)(1)(1)(1) for Rs. 30,100/- 8) Wages due from 194/194 2020 is admitted under section 53(1)(1)(1)(1) for Rs. 30,100/- 8) Wages due from 194/194 2020 is admitted under section 53(1)(1)(1)(1) for Rs. 30,100/- 8) Wages due from 194/194 2020 is admitted under section 53(1)(1)(1)(1)(1)(1)(1)(1)(1)(1)(1)(1)(1)(
82	N.Taj Babu	N.Taj Babu	Employee	16.03.2022	10,36,463	4,17,257	Unpeid salary	0.0065332		6,19,206	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary to be from July 2019 to 4th May 2020 and is admitted under section Sal(10) for et 2, 20, 122, 67. 4) Salary claim for 5th May 2020 to 4th May 2020 and is admitted as per COC Resolution under Section Sal(10) for Res. 6, 6, 679. 5) Grafutry due is admitted under section 36(4)(a)(a) for Ris. 64, 679. 5) Grafutry due is admitted under section 36(4)(a)(a)(b) for Ris. 64, 679. 6) The Company has deducted bedockers was \$1,000/2020 and ris salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 7) Section of the Company Section of the Company Section of the Company Section of resignation. As the Company Into liquidation, the same is not payable, hence rejected 9) On liquidation of the company, the service weightage pay is also not payable, hence rejected
83	P.Manikandan	P.Manikandan	Employee	16.03.2022	12,04,910	4,73,035	Unpaid salary	0.0074066		7,31,875	1) Verified with the books of accounts and the payroli register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 and is admitted under section Sal1(1) file or 8, 375.556/. 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC 5) Grafutly due is admitted under section 36(4)(a)(a) for 8, 41,159/. 5) Grafutly due is admitted under section 36(4)(a)(a) for 8, 41,159/. 6) The Company has declared bedown with 40,700(a)(2020 and no salary to paytide after that date, hence salary claim from Say 2020 to salary to paytide after that date, hence salary claim from Say 2020 to salary to paytide after fitted date, hence salary claim for Say 2020 to settlement or resignation. As the Company into liquidation, the same is not paytide, hence rejected 9) On liquidation of the company, the service weightage pay is also not payvable, hence rejected
84	S.Annie Florence Nirmala	S.Annie Florence Nirmala	Employee	16.03.2022	9,76,474	3,12,880	Unpaid salary	0.0048989		6,63,594	1) Verified with the books of accounts and the payroll register 2? Claim admitted under Employee category 13 Salary due from July 2019 to 6th May 2020 and is admitted under section Sal1(9) file not 2,13,633/F. 1) Salary claim for 5th May 2020 to 8th May 2020 a admitted as per COC 4 Salary Claim for 5th May 2020 for 8th 4,7593/F. 3) Coctury due is abuntled under vection 14,64(9)(8) for 8th 5,154/F. 3) Tockruph year bentited under vection 14,67(9)(8) for 8th 5,154/F. 3) Tockruph year date, hence salary claim from Sep 2020 and no salary as payled after that date, hence salary claim from Sep 2020 to 6 reb 2022 as rejected. 7) Provident Fund Claim is rejected as 18 is payable to Provident Fund Department. 9) Aper Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into lequidation, the same is not payable, hence rejected 9) Society due is paid to concerned society, hence rejected 9) Society due is paid to concerned society, hence rejected 9) Society due is payled to concerned society, hence rejected with not payable, hence rejected.
85	B.S. Sudeshkumar	B.S.Sudeshkumar	Employee	17.03.2022	9,39,808	3,83,661	Unpaid salary	0.0060072		5,56,147	1) Verified with the books of accounts and the payroll register 2/ Claim admitted under Employee category 13 Salary due from July 2019 to 4th May 2020 and is admitted under section 53(1)(f) for 8 ± 2,79.353/r. 41 Salary claim for 5th May 2020 to July 2020 in admitted as per COC Relacious counter Section 53(1)(s) for 8 ± 5.7576/. 51 Salary due is admitted under section 36(4)(s)(iii) for 8 ± 6,332/-

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86	J.Vigneshwar	J.Vigneshwar	Employee	16.03.2022	9,08,189	3,50,789		Unpaid salary	0.0054925		5,57,400	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 2,88,994/- is admitted under section 531(I)() 4) Salary claim from 5th May 2020 to Jug 2020 is admitted as per CCC Resolution under section 53(1)(a) for Rs. 60,795/-
87	R S Kannan	R S Kannan	Employee	17.03.2022	3,30,000	2,67,382		Unpaid salary	0.0041865		62,618	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 2,67,382/- is admitted under section 53(1)(f)
88	K.Arulmozhi	K.Arulmozhi	Employee	17.03.2022	9,09,217	3,45,435		Unpaid salary	0.0054087		5,63,782	1) Verified with the books of accounts and the payroll register 2? Claim admitted under Employee category and is admitted under temployee category 13 Salary due from July 2019 to stit May 2020 and is admitted under section Sal1(f) (fire to 22,25,864/ 40) Salary calcular for 5th May 2020 to admitted as per COC 4 Salary Calcular for 15th May 2020 to 20, 20, 20, 20, 20, 20, 20, 20, 20, 20,
89	T.Senthikumar	T.Senthikumar	Employee	17.03.2022	13,34,746	4,24,833		Unpaid salary	0.0066518		9,09,913	1) Verified with the books of accounts and the payroli register 2) Claim admitted under fimployee category 3) Salary but from July 2019 to 4th May 2020 for 18. 3,50,366/- is admitted under sexton STUIR/10 4) Salary claim from 5th May 2020 to 18. 4g, 2020 is admitted as per COC feedbackbook under account STUIR/10 for 27. A60/7- 6) Salary claim from 5th May 2020 to 18. 4g, 2020 is admitted as per COC feedbackbook under account STUIR/10 for 27. A60/7- 6) The Company has declared bedoesne we fil 300/82/020 and no salary is appalled after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected. 7) As per Company Policy, the leave encarbment is encarbable only upon retirement or resignation. As the Company into legislation, the same is not payable, here rejected 3) On liquidation of the company, the service weighttage pay is also not payable, here rejected
90	S.Nagaraju	S.Nagaraju	Employee	17.03.2022	21.73,469	8,73,305		Unpaid salary	0.0136738		13,00,164	11) Verified with the books of accounts and the payroll register 21 claim admitted under Employee category 31 claim yet from 1sty 70.19 to 4th May 2020 for 8s. 4,06,380/- s admitted under scene 531(J)(f) 41 claim 2st 2020 for 8s. 4,06,380/- s 2020 for
91	Sushant Randhir Dar	Sushant Randhir Dar	Employee	17.03.2022	7,16,471	2,76,738		Unpaid salary	0.004333		4,39,733	1) Verified with the books of accounts and the payroli register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 2,28,534/- is admitted under scienci 53[1]() 4) Salary claim from 5th May 2020 to age 2020 is admitted as per COC Resolution under section 53[1](a) for Rs. 48,204/-
93	Arpitraj Rakeshkumar Sharma	.rpitraj Rakeshkumar Sharm	Employee	17.03.2022	12,65,012	3,33,913		Unpaid salary	0.0052282		9,31,099	1) Verified with the books of accounts and the payroll register 2) Claim admitted under fimility over category 3) Salvary due from Ayr 200 to 4 May 2000 for Rs. 88.216/- is admitted under section 53(1)(1) 4) Salvary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(1) for Rs. 2,45,697/- 5) Graftuly Claim is rejected as you have not completed 5 years of service
95	Vishal Upadhyay	Vishal Upadhyay	Employee	17.03.2022	7,61,717	3,23,212		Unpaid salary	0.0050607		4,38,505	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salvary due from Any 2004 for Rs. 98636/- is admitted under section 53(1)(1) 4) Salvary Claim From Sth May 2000 to Aug 2020 is admitted as per CC Resolution under section 53(1)(s) for Rs. 2,24,576/- 5) Gratuly Claim is rejected as you have not completed 5 years of service
96	H S Anantharamu	H S Anantharamu	Employee	17.03.2022	3,99,524	2,99,524		Unpaid salary	0.0046898		1,00,000	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) The claim is admitted partly for Rt. 2,99,524/- under section 53(1)(f) since Rt. 1,00,000/- is paid as per Company records
97	K.S.Shanmugam	K.5.Shanmugam	Employee	17.03.2022	4,51,123	3,10,730		Unpaid salary	0.0048653		1,40,393	1) Verified with the books of accounts and the payofil register 2) Claim admitted under fimployee category 3) Salayu due from July 2010 to 4th May 2020 for 18. 2,55,338/- is admitted under section 53(1)(1) 4) Salayu daen from 510 th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(1) for Re. 55,332/- 5) Aper Company Policy, the lave mechanism is encashable only upon retirement or resignation. As the Company still legislation, the same is not payable, here registed 6) On isquidation of the company, the service weightage pay is also not payable, here, registed
99	Kaushik Chakraborthy	Kaushik Chakraborthy	Employee	16.03.2022	8,90,740	3,53,798		Unpaid salary	0.0055396		5,36,942	1) Verified with the books of accounts and the payroli register 2) Claim admitted under fimployee category 3) Salary labe from July 2019 to 4th May 2020 for Rs. 2,20,859/- is admitted under section 513(I)() 4) Salary common section 514(I)() 4) Salary common section 514(I)() and 520(I) is admitted as per COC featurity due to find 514(I)(I)(I) for Rs. 2,04(I)(I)(I) for Rs. 86,238/- 3) Graduity due is admitted under section 314(I)(I)(II) for Rs. 86,238/-

100	R.Rajathilak	R.Rajathilak	Employee	17.03.2022	8,17,371	3,17,014	Unpaid salary	0.0049637		5,00,357	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 3(1)(1) for Rs. 26,9017/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 56,097/-
101	S. Keerthi Kumar	S. Keerthi Kumar	Employee	16.03.2022	1,29,076	62,074	Unpaid salary	0.0009719		67,002	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from April 20 to 4th May 2020 is admitted under section 53(1)(1) for Re. 32,2591/. 4) Salary daine FOR. 82,2595/. 4) Salary daine FOR May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 39,483/.
102	R.Lokesh	R.Lokesh	Employee	16.03.2022	5,65,674	2,10,058	Unpaid salary	0.003289		3,55,616	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from April 20 to 4th May 2020 is admitted under section 53(1)(1) for Ro. 6.1.218/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 1.48,840/-
103	R.Venkatesh	R.Venkatesh	Employee	16.03.2022	4,60,000	2,57,723	Unpaid salary	0.0040353		2,02,277	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) The claim is admitted partly for Rs. 2,57,723/- under section 53(1)(f)
104	A.Kamatchinathan	A.Kamatchinathan	Employee	16.03.2022	85,89,783	17,40,565	Unpaid salary	0.0272529		68,49,218	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary one tiron July 2013 of cat May 2020 for Rs. 12,69,148/- is admitted under section 53(1)(f) 4) Salary claim from 5th May 2020 to July 2020 is admitted as per COC Resolution under section 53(1)(s) for Rs. 4,71,417/- 5) Gratuly Claim is rejected as per your CTC.
107	M. Suresh babu	M. Suresh babu	Employee	17.03.2022	65,793	65,793	Unpaid salary	0.0010302		-	1) Verified with the books of accounts and the other supporting documents 2) Claim admitted under Employee category 3) The claim is admitted in full for Rs. 65,793/- under section 53(1)(f)
109	Atin Banerjee	Atin Banerjee	Employee	17.03.2022	42,98,365	8,76,265	Unpaid salary	0.0137201		34,22,100	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 5,60,8627-is admitted under section 53(1)(f) 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 1,37,189/- 5) Grafutly due is admitted under section 34(a)(a)(iii) for Rs. 1,78,214/- 5) Grafutly due is admitted under section 34(a)(a)(iii) for Rs. 1,78,214/- 6) The Company has declared biodown wir 3/0/8/2020 and no salary to paylobe the declared biodown wir 3/0/8/2020 and no salary to paylobe from 46 declared biodown by 100 for Sp. 2020 to 1eb 2022 is rejected 7) As per Company folicy, the laws encadament is excalable only upon and paylobe, hence has the Company folicy folial section of the company of the service weightage pay is also not payable, hence rejected
111	R.Uma	R.Uma	Employee	17.03.2022	32,56,363	12,12,093	Unpaid salary	0.0189784		20,44,270	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 5,49,739/- and bonus of Rs. 3,4000/- is admitted under section SSI(1)10 5) Salary of the section SSI(1)10 for Rs. 1,17,648 5) Greatly due as admitted under section SAI(4)(4)10 for Rs. 2,04,710/- 6) As per Company Policy, the leave encashment is encashable only upon referement or regispation. As the Company tolo liquidation, the same is not payable, hence rejected 7) Performance Pays in not yet due as the management of the company didn't issued any letter regarding that, hence rejected 8) On liquidation of the company, the service weightage pay is also not payable, hence rejected
113	R.Jayaraman	R.Jayaraman	Employee	17.03.2022	6,86,050	5,52,500	Unpaid salary	0.0086508		1,33,550	1) Verified with the books of accounts and the payroll register 2) Calm admitted under Employee category 2) Calm admitted under Employee category 3) Salvay due from 10/2015 to 6th May 2020 for Rs. 4,55,246/- is admitted under section 53(1)(1) 4) Salvay claim from 8 May 2020 to a dmitted as per COC Resolution under section 53(1)(1) for Rs. 9,7254/- 5) Ager Company Policy, the leave encathematic sensitabilities only upon restiments or resignation. As the Company into liquidation, the same is not payable, here rejected 6) Society due is paid to concerned society, hence rejected 6) Society the company, the service weightage pay is also not payable, hence rejected
115	R.Krishna Moorthy	R.Krishna Moorthy	Employee	16.03.2022	9,19,640	3,39,109	Unpaid salary	0.0053096		5,80,531	3) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee safegory 3) Claim admitted under Employee safegory 3) Salvay dain From Wu 2016 to 201h as 2020 for 82, 253,7094- and Soperannaston fund for 82, 83,000 admitted under section 53(3)(f) 4) Provident Fund Claim rejected as 1s jayayable to Provident Fund Department. 5) Performance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected

116	M.Priyanka	M.Priyanka	Employee	16.03.2022	3,81,335	1,36,033	Unpaid salary	0.0021299		2,45,302	1) Verified with the books of accounts and the payroll register 2) Claim a dmitted under Employee category 2) Claim a May 2018 to 4th May 2018 a dmitted under section 3) Salary due from 19th 2018 to 4th May 2018 a dmitted under section 4) Salary claim for 5th May 10 Aug 2020 is admitted at per COC Resolution under section 531(1) a) for 8 = 22.8877. 5) The Company has declared lockdown w. of \$10(087,200 and no salary 10 payable here that date, hence salary claim from 5ep 2020 to feeb 2022 5 rejected 5) Aper Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 7) On liquidation of the company, the service weightage pay is also not payable, hence rejected
117	C.P.Baiju	C.P.Baiju	Employee	16.03.2022	17,48,073	11,54,152	Unpaid salary	0.0180712		5,93,921	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from Ny 2019 to 4th Nav 200 for Rs. 5,64,964/- and superannustion fund for Rs. 9,62,00 is admitted under section 33(1)(i) 4) Salary dam for 6th Nay 10, oug 2001 is admitted by CCC Resolution under section 53(1)(a) for Rs. 1,35,288/- 5) Grafutly due is admitted under section 36(4)(a)(iii) for Rs. 3,57,699/-
118	Nune Veerendra Krishna	Nune Veerendra Krishna	Employee	16.03.2022	9,01,736	3,48,543	Unpaid salary	0.0054573		5,53,193	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 3(1)(1) for Rs. 287.936; 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 60,607/-
120	K.Jabamalai Mary	K.Jabamalai Mary	Employee	17.03.2022	1,40,472	1,40,472	Unpaid salary	0.0021994		-	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category 3) The claim is admitted in full for Rs. 1,40,472/- under section 53(1)(f)
121	S.Poyyamozhi	S.Poyyamozhi	Employee	17.03.2022	7,33,312	4,30,008	Unpaid salary	0.0067329		3,03,304	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 3,8.1,546 and Lavee encalment for Rs. 48,642 is admitted under section 53(1)(f) 4) Society due is paid to concerned society, hence rejected 5) on liquidation of the company, the service weightage pay is also not payable, hence rejected 6) Claimant name is not in gratuity list, hence rejected
122	R.Arumugam	R.Arumugam	Employee	17.03.2022	1,59,863	1,59,863	Unpaid salary	0.0025031		-	1) Verified with the books of accounts and the payroli register 2) Claim admitted under Workman category 3) The claim is admitted in full for Rs. 1,59,863/- under section 53(1)(f)
124	M. Paramasiwam	M. Paramasivam	Employee	18.03.2022	31,09,322	11,42,811	Unpaid salary	0.0178936		19,66,512	1) Verified with the books of accounts and the payroll register 2) Calim admitted under Employee category 2 3) Salary due from July 2015 of a thinking 2015 of this 3,50,627,50/- and 3) Salary due from July 2015 of a thinking 2015 of thinking 20
125	S.Vaidyanathan	5.Vaidyanathan	Employee	18.03.2022	52,35,917	12,81,153	Unpaid salary	0.0200597		39,54,764	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 and superannuation fund for Rs. 7,56,294.7 and performance pol Rs. 1,50,2007: a dmitted under section 53(1)(1) 4) Salary dam from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 1,51,5727. 5) Gratulty due is admitted under section 36(4)(a)(ii) for Rs. 2,26,287/- 6) Incomer Tax paul to income Tax Department, Sener rejected on Salary 1) incomer Tax part on the Company for Salary Color of the Salary Color of Salary 1) payable effect that date, hence salary claim from Sep 2020 to Feb 2022 1 rejected 1) BA per Company Policy, the leave encohment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 9) On liquidation of the company, the service weightage pay is also not payable, hence rejected
126	P.Mohan	P.Mohan	Employee	18.03.2022	2,20,692	1,06,111	Unpaid salary	0.0016614		1,14,581	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from April 20 to 4th May 2020 is admitted under section 53(1)(1) for Rs. 36,645 /- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 67,466/-

127	G-Sathesh	G.Sathesh	Employee	18.03.2022	9,59,519	3,52,438	Unpaid salary	0.0055183	6,07,081	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 6th May 2000 is admitted under section 3) Salary due from July 2019 to 6th May 2000 is admitted under section 30(1)(f) for R. 2003 3312.7 4) Salary claim for 55 Mbb ago 2000 is admitted as per CCC Resolution under section 35(1)(a) for R. 5.4,8767 and treated as CRP 5) Gertalry due is admitted under section 86(4)(a)(a)(ii) for Rs. 37,720-4 5) Gertalry due is admitted under section 86(4)(a)(a)(ii) for Rs. 37,720-4 5) Gertalry due is admitted under section 86(4)(a)(a)(iii) for Rs. 37,720-4 6) The Company has declared bedown on \$5000/87,000 and 0.500 10 for 2002 7) Provident Fund Claim is rejected as it is payable to Provident Fund 3) As per Company Policy, the leave encashment is encashable only upon reterment for resignation. As the Company into liquidation, the same is not payable, hence rejected
128	S.Santhosh	S.Santhosh	Employee	17.03.2022	1,28,552	55,432	Unpaid salary	0.0008679	73,120	1) Verified with the books of accounts and the payvoil register 2) Claim admitted under Employee category 3) Salary due from April 2010 th May 2020 is admitted under section 53(1)(1) for Rs. 23/54/- 4) Salary claim for 51h May 10 aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 32/581
131	B R Puttashankara	B R Puttashankara	Employee	18.03.2022	10,04,838	-	Unpaid salary	0	10,04,838	With reference to your claim in Form E dated 17.03.2022, we have received a consolidated claim in form E dated 23.03.0022 from an authorised representative Mr. Süddingspap. A consolidated claim letter is derired, you have given the authorisation for consolidated claim. To avoid deplication, we have rejected your individual claim and considered the consolidated claim.
132	A.Sharmila	A.Sharmila	Employee	18.03.2022	60,690	60,690	Unpaid salary	0.0009503	-	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from 1/2/0710 to 4th May 2020 a admitted under section 53(1)(1) (for Rs. 21,2077- 4) 4) Salary claim for 50Th May to Jug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 39,483/-
134	C. Narasimha Murthy	C. Narasimha Murthy	Employee	18.03.2022	9,86,438	-	Unpaid salary	0	9,86,438	With reference to your claim in Form Edated 17.03.2022, we have received a consolidated claim in form Edated 23.03.0022 from an authorised representative Mrs. Süddingspan, A consolidated claim letter is desired, you have given the authorisation for consolidated claim. To avoid deplication, we have rejected your individual claim and considered the consolidated claim.
135	S.Lavanya	S.Lavanya	Employee	18.03.2022	4,03,373	1,14,358	Unpaid salary	0.0017906	2,89,015	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from Joly 200 to 4th May 2020 is admitted under section \$3(3)(1) for 6 no. 3(3)(1)(1) for 8 no. 3(4)(1)(1) for 8 no. 3(4)(1)(1)(1) for 8 no. 3(4)(1)(1)(1) for 8 no. 3(4)(1)(1)(1) for 8 no. 3(4)(1)(1)(1)(1) for 8 no. 3(4)(1)(1)(1)(1)(1)(1)(1)(1)(1)(1)(1)(1)(1)
136	P.S.Srinivasa Raghavan	P.S.Srinivasa Raghavan	Employee	18.03.2022	4,25,000	2,81,458	Unpaid salary	0.0044069	1,43,542	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section \$21(1)(f) for R. 2, 24,7476- 4) Salary claim for 5th May to July 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 46,582/-
137	S Sathiya Narayanan	S.Sathiya Narayanan	Employee	18.03.2022	16,59,401	7,16,550	Unpaid salary	0.0112194	9,42,851	11) Verified with the books of accounts and the payroll register 2) Clam admitted under Employee category 3) Salary due from Inly 2013 to 4th May 2020 is admitted under section 52(1)(1) for in S. 25(4).17 4) Salary Clam (S. 25(4).17 4) Salary Clam (S. 25(4).17 5) The Company has declared koddown we f 30(0)(2)(2) on an on salary is a payable of the Todd to, hence salary claim from Sep 2020 to 6 reb 2022 is rejected. 5) The Company has declared koddown we f 30(0)(2)(2) on on the obsility is payable on the Todd to, hence salary claim from Sep 2020 to 6 reb 2022 is rejected. 5) Provident Fund Claim is rejected as it is payable to Provident Fund Departmenance Pay is not yet due as the management of the company didn't sixued any letter re-company, the service weightage pay is also not payable, hence rejected
139	J.Uma Maheswari	J.Uma Maheswari	Employee	18.03.2022	8,40,892	2,64,686	Unpaid salary	0.0041443	5,76,206	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from JAV 2015 to 6th May 2020 is admitted under section 53(1)(1) for Rs. 1.89,942/. 4) Salary dain from 5M May 2020 to Aug 2020 is admitted as per COC. Resolution under section 53(1)(1) for Rs. 4.1,345/- and treated as CIRP cost. 5) Gratulty due is admitted under section 36(4)(a)(iii) for Rs. 3.3,99/- iii) The Company has declared lockdown well 53(0)(4)(2020 on Rs. 3.3,99/- iii) The Company has declared lockdown well 53(0)(4)(2020 on Rs. 3.3,99/- iii) The Company has declared lockdown well 53(0)(4)(2020 on Rs. 3.3,99/- iii) Payrollogic lock of the Company has declared lockdown well 53(0)(4)(2)(2) on Rs. 3.3,99/- iii) Payrollogic lock in signed eals it is payable to Provident Fund Department. 8) A per Company Policy, the law encadhment is encadable only upon retirement or resignation. As the Company into liquidation, the same is not payable, here registed. 9) On liquidation of the company, the service weightage pay is also not payable. here registed.
140	N.Gown Shankar	N.Gowri Shankar	Employee	17.03.2022	11,42,049	3,75,621	Unpaid salary	0.0058813	7,66,428	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 52(1)(1) for Re. 26,6667/- 4) Salary claim for 551 May 2010 to July 2020 is admitted as per COC 4) Salary claim for 551 May 2010 to July 2020 is admitted as per COC 5) Gratulty due is admitted under section 36(4)(a)(a)(i) For Re. 25,258/- 5) Gratulty due is admitted under section 36(4)(a)(a)(i) For Re. 25,258/- 6) The Company Polic observation (from \$p\$ 2000 to Feb 2022 in rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund 3) As per Company Polic, the leave encadhment is encadable only upon retrement or resignation. As the Company into liquidation, the same is not payable, hence rejected 9) On liquidation of the company, the service weightage pay is also not payable, hence rejected
142	T.K.Vinodkumar	T.K.Vinodkumar	Employee	18.03.2022	9,29,543	-	Unpaid salary	0	9,29,543	With reference to your claim in Form E dated 17.03.2022, we have received a consolidated claim in form E dated 27.03.2022 from an authorised representative Mr. Sidelingappa. As consolidated claim letter is desired, you have given the authorisation for consolidated claim. To avoid displication, we have rejected your individual claim and considered the consolidated claim.

143	M.Gowtham	M.Gowtham	Employee	18.03.2022	3,34,242	1,42,684	Unpaid sal	y 0.0022341		1,91,558	1) Verified with the books of accounts and the payroll register 2) Claim admitted under finglioyee category 3) Salary due from Dez 2019 to dith May 2020 is admitted under section 531(H) for Rs. 1,0,3,201. 4) Salary claim for 51th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(H)(F) for Rs. 3,483/.
144	M.N.Kalyanasundaram	M.N.Kalyanasundaram	Employee	18.03.2022	36,67,754	10,02,504	Unpaid sal	y 0.0156967		26,65,250	1) Verified with the books of accounts and the payroil register 2) Claim admitted under Employee category 3) Salary due from Jan 2019 to 4th May 2020 is admitted under section S3(1)(1) for Rs. 7,128.21) 4] Salary claim for 5th May 2020 to Juag 2020 is admitted as per CCC Resolution under section 33(1)(1) for Rs. 1,78.512/- 5) Grafulty due is admitted under section 36(4)(a)(iii) for Rs. 1,05,711/-
145	S.Arbathagan	S.Arbathagan	Employee	18.03.2022	15,85,175	7,08,208	Unpaid sal	y 0.0110888		8,76,967	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 1,07,402/- and Superamunation fund for Bis 1,12,400 is admitted under section 51(1)() 4) Salary claim from 5th May 2020 to July 2020 is admitted as per COC 5) Cataluty due is admitted under section 51(1)() 5) Cataluty due is admitted under section 54(1)(4)(9) for Rs. 3,75,506/- 6) The Company has declared beddown w.e. £ 3,008/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 7) Freydent Fand Claim is rejected as it is ayable to Provident Fund Department 8) As per Company Policy, the leave encadament is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected due as the management of the company didn't stuesd any letter greating that, hence rejected 10) Society due is paid to concerned society, hence rejected 11) On Equidation of the company, the service weightage pay is also not payable, hence rejected
146	M.Venkatesh	M. Venkatesh	Employee	19.03.2022	8,20,296	3,87,484	Unpaid sal	у 0.006067		4,32,812	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 2,32,574/- and Final Settlement for Rs. 1,07,282/- is admitted under section 531(1) 4) Salary claim from 5th May 2020 to Jac Most Employ as per COC Recolution under section 531(1) 5) The Company has deteried lockdown we final 3,008(2)(2)0 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 a rejected 6) On liquidation of the company, the service weightage pay is also not payable, hence rejected
150	D.Rohli Kumar	D.Robil Kumar	Employee	19.03.2022	20,31,020	7,94,366	Unpaid sal	у 0.0124378		12,36,654	1) Verified with the books of accounts and the payroll register 2) Claim admitted under fimployee category 3) Salany due from June 2019 to 4th May 2020 is admitted under section 53(1)(1) for Rs. 5,15,786/. 4) Salany claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 1,12,653/- 5) Gratuity due is admitted under section 54(4)(a)(iii) for Rs. 1,6,6,517/- 6) The Company has declared backdown w.e.f. 30(08/2020 and no salary is payable after that date, hence salary claim from \$5 p.020 to feb 2020 2s rejected 7) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 8) Performance Pay is not yet due as the management of the company idin't sizued any letter regarding that, hence rejected 9) On liquidation of the company, the service weightage pay is also not payable, hence rejected
151	V.Subramanian	V.Subramanian	Employee	18.03.2022	24.29,368	9,73,093	Unpaid sal	у 0.0152362		14,56,275	1) Verified with the books of accounts and the payroll register 2) Claim admitted under finployee category 3) Salary due from June 2019 to 4th May 2020 is admitted under section 53(1)(1) for Rs. 4,57,4447. 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(s) for Rs. 97,253 5) Gratutry due is admitted under section 36(4)(s)(iii) for Rs. 4,18,396 6) The Company has declared lockdown w.e.f 30(06/2020 and no salary is payable after that date hence salary dam form sign 2010 for for salary is payable after that date, hence salary dam form sign 2010 for for salary is payable after that date, hence salary dam form sign 2010 for for salary is payable after that date, hence salary dam from sign 2010 for for salary is payable after that date, hence salary dam from the payable to Provident Fand Department. 8) As per Company Policy, the lave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence regending that, hence rejected 9) Performance Pay is not yet due as the management of the company idin't is used any letter greating that, hence rejected 10) On liquidation of the company, the service weightage pay is also not payable, hence rejected
152	D.Pavithra	D.Pavithra	Employee	18.03.2022	60,690	60,690	Unpaid sal	у 0.0009503			1) Werlifed with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 is admitted under section 53(1)(1) for Rs. 21,2077. 4) Salary claim for 5th May 10 Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 39,483
153	CSubramanian	CSubramanian	Employee	18.03.2022	9,80,159	3,56,120	Unpaid sal	y 0.005576		6,24,039	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 is admitted under section 531(H) for Re. 2,23,28(3),210 Aug 2020 is admitted under section 531(H) for Re. 2,24,28(3),21(H) for Re. 4,9331 3) Gratuity due is admitted under section 36(4)(a)(iii) for Re. 78,509 6) The Company has decided bockoow en 25,000(2),2020 and not salary is payable after that date, hence salary claim from Seg 2020 to feb 2022 is rejected. 3) As per Company Policy, the lowe encaktment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected. 9) Society due is paid to concerned society, hence rejected 10) on liquidation of the company, the service weightage pay is also not payable, hence rejected.

154	S.Leonda Inbaraj	S.Leonda Inbaraj	Employee	19.03.2022	4,32,522	3,46,027	Unpaid salary	0.0054179		86,495	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 is admitted under section 33(1)(f) for Rs. 25,5844
157	L.Vignesh	L.Vignesh	Employee	19.03.2022	35,644	35,644	Unpaid salary	0.0005581		=	Verified with the books of accounts and the payroll register Claim admitted under Employee category The claim is admitted in full for Rs. 35,644/- under section 53(1)(f)
163	Sujay S. Nayak	Sujay S. Nayak	Employee	20.03.2022	7,01,544	1,63,258	Unpaid salary	0.0025562		5,38,286	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee cateogery 3) Salary due from April 20 to 4th May 2020 is admitted under section 53(1)(f) of Re. 53;596 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Re. 1,08,059
164	N Jothiswarcop	N.Jothiswaroop	Employee	20.03.2022	6,29,693	3,70,083	Ungelid safary	0.0057946		2,59,610	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 is admitted under section 33(1)(f) for its 3,15,321 4) Salary claim for 5th May to Aug 2020 is admitted as per COC recipional control of the Research Control of the Control of the Research Control of the Control of the Research Control o
165	R.C.Gowri Shankar	R.C.Gowri Shankar	Employee	21.03.2022	31,51,162	8,22,311	Ungaid salary	0.0128753		23,28,851	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 is admitted under section 53(1)[10 Fen. S., 55,852]. 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)[6] for Re. 1,14,276 5) Gratulty due is admitted under section 36(4)[6](a)[ii) for Rs. 1,32,183 6) The Company has declared boddown we 3 200(8)(2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2021; is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Claim is rejected as it is payable to Provident Fund Claim is rejected as it is payable to Provident Fund Claim is rejected as it is payable to Provident Fund Claim is rejected as it is payable to Provident Fund Claim is rejected as it is payable to provident fund Claim is rejected as it is payable to provident fund Claim is rejected as it is payable to provide fund of the Company to to liquidation, the same is not payable, hence rejected 10) On liquidation of the company, the service weightage pay is also not payable, hence rejected
166	C.Perumal	C.Perumal	Employee	21.03.2022	5,30,577	62,066	Unpaid salary	0.0009718		4,68,511	1) Verified with the books of accounts and the payroll register 2 (Claim admitted under Employee category 3) Salary due from April 20 to 4th May 2020 is admitted under section 331(h) for Re. 25,836./. Naug 2020 is admitted as per CCC Recolution under section 531(h) for Re. 29,842./. As a consideration of the section 531(h) for Re. 29,842./. The section of the section 531(h) for Re. 29,842./. As a consideration of the section 531(h) for Re. 29,842./. As a consideration of the section 531(h) for Re. 29,842./. As a consideration of the section 531(h) for Re. 29,842./. As a consideration of the company into liquidiation, the same is not psyable, hence rejected 7) On liquidiation of the company, the service weightage pay is also not payable, hence rejected
168	G.Ramesh Babu	G.Ramesh Babu	Employee	20.03.2022	10,31,171	2,98,408	Unpeid salary	0.0046723		7,32,763	11 Verified with the books of accounts and payroli register 2) Claim admitted under Employee category 3) The claim is admitted partly for Riz. 238,008/- under section 53(1)(f) 4) Performance Payris not, yet due as the management of the company didn't issued any letter regarding that, hence rejected
170	D.Swaprakasam	D.Sivaprakasam	Employee	17.03.2022	21,25,606	6,63,613	Unpaid salary	0.0103905		14,61,993	13 Verified with the books of accounts and the payroll register 21 Claim admitted under Employee category 21 Claim admitted under Employee category 23 Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(1) for 18, 4,6,3332', 4) Salary claim from 14,0 2010 is admitted as per COC Resolution under section 53(1)(4)(4) for Re. 1,0,4,771/- 5) Gratuity due is admitted under section 54(4)(4)(4)(4) for Re. 1,0,9,509 6) The Company has declared lockdown w.e.f 30(0)(2)(200 and no salary 1) payable after that date, hence salary claim from 5ep 2020 for 16 bit 202 1s rejected 7) Provident Fund Claim is rejected as it is payable 10 Provident Fund Department 8) As per Company Policy, the leave encashment is encashable only upon retriement or registanto. As the Company thol logicalistin, the same is not payable, hence rejected 10 On Inquisidation of the company, the service weightage pay is also not payable, hence rejected
171	M.Gnanaguru	M.Gnanaguru	Employee	18.03.2022	4,54,896	4,36,915	Unpaid salary	0.006841		17,981	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Slavary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for its. 4,36,915/-
172	Late Rajagopalan J	Late Rajagopalan J	Employee		10,84,779	4,70,269	Unpaid salary	0.0073632		6,14,510	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 52(1)(f) for 8s. 32,2244/ 4) Wages due from 5th May 2020 to Aug 2020 is admitted as per CDC Resolution under Section 53(1)(a) for 8s.80,455 5)Affidas/l/indemnity Bond need to be submitted by legal heir to process the daim

173	Ravichandran G N	Ravichandran G N	Employee	17.03.2022	7,87,058	4,22,628	Unpaid salary	0.0066173		3,64,430	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2015 to this May 2005 for fis. 4,03,645/- is admitted under section S12(II) 30 To May 2005 a solid
174	Raj H Eswaran	Raj H Eswaran	Employee	17.03.2022	1,56,69,270	35,29,830	Unpaid salary	0.0552684		1,21,39,440	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rz. 27,78,113/- is admitted under section 5311(f) 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(g) for Rs. 75,31/7 5) AS the salary package approved by the AGM doesn't specify any other benefits, the gratury claim is rejected
175	M Murali	M Murali	Employee	17.03.2022	5,84,971	2,42,200	Unpaid salary	0.0037923		3,42,771	1) Verified with the books of accounts and the payroll register 2) Calm admitted under Workman category 3) Wages due from My 2019 to 18th Feb 2020 for Rs. 99,533/- and bonus claim of Rs. 56,000 is admitted under section 53(1)(1) 4) Wages due from 5th My 2020 to 1,000 is admitted as per COC Resolution under section 53(1)(1) for Rs. 30,106 5) Wages due from 17th Feb 2020 to 1 ath My 2020 is admitted under section 53(1)(1)(6)(1) for Rs. 30,106 5) Wages due from 17th Feb 2020 to 1 ath My 2020 is admitted under section 53(1)(1)(6)(1) for Rs. 30,862 6) Gradulty due a sentited under section 36(4)(1)(8) for Rs. 25,699 7) The Company has desired lockdown w. et 30(0)(8)/2020 and no salay 7) The Company has desired lockdown w. et 30(0)(8)/2020 and no salay 7) The Company has desired lockdown w. et 30(0)(8)/2020 and no salay 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department Organity Company Policy, the base encadyment is encadable only upon the provident fund Claim is rejected as it is payable to Provident Fund Department organity Policy, the base encadyment is encadable only upon the provident fund Claim is rejected as it is payable to Provident Fund Department Organity Company into lockdation, the same is not payable, hence rejected (1) On loquidation of the company, the service weightage pay is also not payable, hence rejected
176	E Subramani	E Subramani	Employee	18.03.2022	5,79,029	2,23,721	Unpaid salary	0.0035029		3,55,308	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category 3) Wages due from 94/30 to 10.81h e2 2020 for Rs. 86,531/- and bonus for Rs. 86,000 is admitted under section 53(1)(1) 4) Wages due from 64h May 2020 is Augusted as per COC Resolution under section 53(1)(1) for Rs. 24,900 5) Wages due from 17th e2/200 to 14th May 2020 is admitted under section 53(1)(1)(6)(1) for Rs. 24,900 5) Wages due from 17th e2/200 to 14th May 2020 is admitted under section 53(1)(1)(6)(1) for Rs. 23,903 6) Fordering the section 36(4)(1)(6)(1) for Rs. 23,908 7) The Company has desired lockdown w. e1 30(0)(2)/2020 and no salay 7) The Company has desired lockdown w. e1 30(0)(2)/2020 and no salay 7) The Company has desired lockdown w. e1 30(0)(2)/2020 and no salay 7) Report of the company has the payable to Provident Fund Companity more recomment or reagonization. As the Company shio Equidation, the same is 10/30 for lockdation of the company, the service weightage pay is also not payable, hence rejected
178	S.Nandakumar	S.Nandakumar	Employee	18.03.2022	10,74,310	3,69,666	Unpaid salary	0.0057881		7,04,644	1) Verified with the books of accounts and the payroll register 2) Calm admitted under Employee category 3) Salary due from 13/0 2015 to 4th May 2000 for Rs. 2,08,735/- is admitted under section 53(1)(1) 4) Salary dash from 5th May 2000 to Aug 2000 is admitted as per CCC Resolution under section 53(1)(1) for Rs. 46,701 5) Graturly due a selanted under section (4)(4)(4)(4)(6) for Rs. 1,14,230 7) The Company has desired lockdown we 13/00(8/2000 and no salary 5) Fordurly due a ladies hence salary denifiem Sep 2001 to 16 96 202 as rejected 3) Provident Fund Claim is rejected as it is payable to Provident Fund 3) Provident Fund Claim is rejected as it is payable to Provident Fund 3) As per Company Policy, the lewie encathment is encatable only upon reterement or resignation. As the Company into liquidation, the same is not payable, hence rejected 100 in localisation of the company, the service weightage pay is also not payable, hence rejected
179	V.Unnikrishnan	V.Unnikrishnan	Employee	17.03.2022	77,463	77,463	Unpaid salary	0.0012129		÷	Verified with the books of accounts and the payroll register Claim admitted under Employee category Claim is admitted in full under Section 53(1)(f) for Rs. 77,463
180	V.Maharaja	V.Maharaja	Employee	17.03.2022	5,79,029	2,17,241	Unpaid salary	0.0034015		3,61,788	1) Verified with the books of accounts and the payroll register 2) Calm admitted under Workman category 3) Wages due from by 2019 to 18th Feb 2020 for Rs. 80,051/- and bonus for Rs. 56,000 is admitted under section 53(1)(1) 4) Wages due from 61th May 2000 to August 2020 is admitted as per COC Resolution under section 53(1)(1) for Rs. 24,901 5) Wages due from 17th Feb 2020 to 16th May 2000 is admitted under section 53(1)(1)(1)(1) for Rs. 24,901 5) Wages due from 17th Feb 2020 to 16th May 2000 is admitted under section 53(1)(1)(1)(1) for Rs. 24,901 7) The Company has declared bedome we 15 (0)(20/20) and no salary 7) The Company has declared bedome we 15 (0)(20/20) and no salary 7) The Company has declared bedome we 15 (0)(20/20) and no salary 7) The Company has declared bedome we 15 (0)(20/20) and no salary 7) The Company has declared bedome we 15 (0)(20/20) and no salary 7) The Company has declared bedome we 15 (0)(20/20) and no salary 7) The Company has declared bedome we 15 (0)(20/20) and no salary 7) The Company has declared bedome we 15 (0)(20/20) and no salary 7) The Company has declared bedome we 15 (0)(20/20) and no salary 7) The Company has declared bedome we 15 (0)(20/20) and no salary 8) Provided the salary than 15 (0)(20/20) and no salary 8) The Company has declared bedome we 15 (0)(20/20) and no salary 8) Provided the salary than 15 (0)(20/20) and no salary 8) The Company has declared bedome we 15 (0)(20/20) and no salary 8) Provided than 15 (0)(20/20) and no salary 8) The Company has declared bedome we 15 (0)(20/20) and no salary 9) As per Company has declared bedome we 15 (0)(20/20) and no salary 9) As per Company has declared bedome we 15 (0)(20/20) and no salary 9) As per Company has declared bedome we 15 (0)(20/20) and no salary 9) As per Company has declared bedome we 15 (0)(20/20) and no salary 9) As per Company has declared bedome we 15 (0)(20/20) and no salary 9) As per Company has declared bedome we 15 (0)(20/20) and no salary 9) As per Company has declared bedome we 15 (0)(20/20) and no sa

181	C.Madhalyan	C.Madhaiyan	Employee	18.03.2022	5,79,029	1,83,265	Unpaid salary	0.0028695	3,95,764	1) Vertices with the books of accounts and the payoff register 2) Claim admitted under Workman category 3) Wages due from July 2019 to 16th Feb 2020 for Rs. 50,312/- and booms for Rs. 56,000 admitted under section 53(1)(6) for 4) Wages due from 5th May 2020 to Aug. 2020 is admitted as per COC Recolution under section 53(1)(6) for Rs. 2020 is admitted under section 53(1)(6) for Rs. 2020 is admitted under section 53(1)(6) for Rs. 2020 is 10 for 10 for 2020 is 10 for 10 for 2020 is 10
182	R.Vetnvel	R.Vetrivel	Employee	18.03.2022	5,79,029	2,15,770	Unpaid salary	0.0033784	3,63,259	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category 3) Wages due from July 2019 to 18th Feb 2020 for Rs. 78,580/- and bomus for Rs. 50,000 admitted under section 53(1)(6) for 4) Wages due from 51h May 2020 to Aug. 2020 is admitted as per CCC Reactions under section 53(1)(6) for Rs. 2020 is admitted and per CCC Feb 2020 to 4th May 2020 to 4th May 2020 is admitted under section 53(1)(6) for Rs. 70,500 to 4th May 2020 is admitted under section 53(1)(6) for Rs. 20,391 7) the Company for Rs. 20,391 7) the Company for Rs. 20,391 7) the Company for Rs. 20,391 8) Provident Fund Claim rejected as It is payable to Provident Fund Department or registration. As the Company titol Equidation, the same is not payable, here rejected 10) On Riguidation of the company, the service weightage pay is also not payable, here rejected
183	V.Ramasamy	V.Ramasamy	Employee	18.03.2022	14,72,060	5,50,562	Unpaid salary	0.0086204	9,21,498	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salany due from June 2015 to 40th May 2020 is admitted under section 53(1)(1) for Re. 2,56,420° 4) Salany dain for Sub-May to Aug 2020 is admitted as per COC Resolution under section 53(1)(1) for Re. 5,52,520°. 5) Ordinarly dare a Britisht outler section 3,60(8)(2)(2)(2) and in salany is appaide after that date, hence salary claim from Eq. 20,000 to Feb. 2022 is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 8). Aper Company Polo), the leave encashment is encashable only upon retirement or resignation. As the Company thio laquidation, the same is not payable, hence rejected of 10 for Squadation of the company the laquidation of the company the laquidation of the company his service weight tage pay is also not payable, hence rejected of 10 for Squadation of the company his service weight tage pay is also not payable, hence rejected of 10 for Squadation of the company his service weight tage pay is also not payable, hence rejected of 10 for Squadation of the company his service weight tage pay is also not payable, hence rejected of 10 for Squadation of the company his service weight tage pay is also not payable, hence rejected of 10 for Squadation of the company his service weight tage pay is also not payable, hence rejected of 10 for Squadation of the company his service weight tage pay is also not payable, hence rejected of 10 for Squadation of the company his service weight tage pay is also not payable, hence rejected of 10 for Squadation of the company his service weight tage pay is also not payable, hence rejected of 10 for Squadation of the company his service weight tage pay is also not payable.
184	D.Sangathaamilan	D.Sangathaamilan	Employee	18.03.2022	10,23,940	4,16,388	Unpaid salary	0.0065196	6,07,552	1) Verified with the books of accounts and the payroll register 2) Claims admitted under Employee category 32 (2) Claims (2) 200 is admitted under section 33(1)(1) for 8s. 3-26,793-7. 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for 8s. 89,595
185	s.Sathiya Seelan	S.Saithiya Seelan	Employee	18.03.2022	93,22,600	18,34,326	Unpaid salary	0.028721	74,88,274	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary also let from July 2019 to 4th May 2019 to admitted under section 33(1)(f) for Rs. 12,03(1)(f) for Rs. 12,03(1)(f) for Rs. 12,03(1)(f) for Rs. 12,03(1)(f) for Rs. 13,03(1)(f) for Rs. 13,03(1
186	V.Thaniarasu	V.Thanlarasu	Employee	17.03.2022	3,94,534	2,55,055	Unpaid salary	0.0039935	1,39,479	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category 2) Giving the fore long and excellent the payroll register 3) Giving the fore long and cold bits 100 feet payroll for feet, 13,18,23,7 and 4) Wages due from 5th May 2000 for Aug 2020 is admitted as per COC Resolution under section 53(14) for feet payroll for the feet payroll feet from 51 May 2000 for Aug 2020 is admitted under section 53(14) for feet payroll feet from 51 May 2020 for 50 feet from 51 May 2020 for feet from 51 May 2020 for 50 feet from 51 May
187	M.Shanmugam	M.Shanmugam	Employee	21.03.2022	12,18,114	3,69,413	Unpaid salary	0.0057841	8,48,701	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 is admitted under section 33(1)(f) for Re, 23,6354 - 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 33(1)(a) for Re, 30,5016 5) Graiturly due is admitted under section 36(4)(a)(iii) for Re, 82,551 6) Tachturly due is admitted under section 36(4)(a)(iii) for Re, 82,551 6) Tachturly due is admitted under section 36(4)(a)(iii) for Re, 82,551 6) The Company had desdered belockhow an repieted as it is payable to Provident Fund Claim in repieted as it is payable to Provident Fund Claim in repieted as it is payable to Provident Fund Claim in repieted as it is payable to Provident Fund Claim in repieted as it is payable to Provident Fund Claim in repieted as it is payable to Provident Fund Claim in repieted as it is payable to provident fund Claim in repieted as it is payable to provident fund Claim in repieted as it is payable to provident fund Claim in repieted as it is payable to provident fund Claim in repieted as it is payable to provident fund Claim in repieted as it is payable to provident fund Claim in repieted as it is payable to provident fund Claim in repieted as it is payable to provident fund Claim in repieted as it is payable to provident fund Claim in repieted as it is payable to provident fund Claim in repieted as it is payable to provident fund in repieted as it is payable to provident fund in repieted as it is payable to provident fund in repieted as it is payable to provident fund in repieted as it is payable to provident fund in repieted as it is payable to provident fund in repieted as it is payable to provident fund in repieted as it is payable to provident fund in repieted as it is payable to provident fund in repieted as it is payable to provident fund in repieted as it is payable to provident fund in repieted as it is payable to provident fund in repieted as it is payable to provident fund in repieted as i

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188	N. Ramesh	N.Ramesh	Employee	21.03.2022	9,85,900	3,25,836	Unpaid salary	0.0051018		6,60,064		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category 3) Wages due from July 2019 to 16th Feb 2020 for Rs. 1, 32, 253 /- and topylly bonus for Rs. 5,000 ha demitted under section 53(1)(f) 4) Wages due from 5th May 2020 to Aug 2020 is admitted as per COR fesculation under section 53(1)(a) for Rs. 39,633 5) Wages due from 17th Feb 2020 to 4th May 2020 is admitted under section 51(1)(a)(f) or Rs. 12,418 5) Gircturly due is admitted under section 36(4)(a)(a) for Rs. 65,202 6) Provident Fund claim is rejected as it is payable to Provident Fund 7) As per Company Policy, the leave encachment is encashable only upon certiferent or resignation. As the Company into liquidation, the same is not payable, hence rejected
189	R.Udhayakumar	R.Udhayakumar	Employee	21.03.2022	8,46,113	2,76,286	Unpaid salary	0.004326		5,69,827		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category 3) Wages due from July 2019 to 16th Feb 2020 for Rs. 1,28,910/- and loxylly bons for Rs. 5,0500 to admitted under section \$3(1)(f) 4) Wages due from 5th May 2020 to Aug 2020 is admitted as per COC exception under section \$3(1)(g) for R 4,0263 5) Wages due from 17th Feb 2020 to 4th May 2020 is admitted under 5) Wages due from 17th Feb 2020 to 4th May 2020 is admitted under 6) Provident Fund Claim a rejected as R is payable to Provident Fund Department 7) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 8) On liquidation of the company, the service weightage pay is also not payable, hence rejected
190	R.Ravi	RRavi	Employee	21.03.2022	9,38,566	3,45,390	Unpaid salary	0.0054079		5,93,176		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category 3) Wages due from July 2019 to 16th/eb 2020 for Rs. 1,33,445/- and bonus for Rs. 56,000 is admitted under section 53(1)(4) for Rs. 1,360 of St. 100
191	M.Pachaiappan	M.Pachalappan	Employee	21.03.2022	6,68,839	2,56,186	Unpaid salary	0.0040112		4,12,653		1) Verified with the books of accounts and the payroll register 2) Caim admitted under Workman category 2) Caim admitted under Workman category 3) Wages due from July 2018 to 18th Pe 2000 for Rs. 1,05,224/- and bonus for Rs. 5,000 is admitted under section 531(1)() 4) Wages due from Sth May 2020 to 18 due 2020 is admitted as per COC Resolution under section 531(1)(a) for Rs. 30,105 5) Wages due from 17th Feb 2020 to 16th May 2020 is admitted under section 53(1)(b)(i) for Rs. 39,971 6) Gratuity due is admitted under section 36(4)(a)(a)) for Rs. 24,885 7) The Company has decisted lockdown w.ef 30,002,7020 and no salary 1 payable after this date, hence salary caim from 5ep 2020 to Feb 2022 as rejected 1 payable to 100 for 100 f
192	K Dharmalingam	K Dharmalingam	Employee	21.03.2022	9,14,556	3,46,344	Unpaid salary	0.0054229		5,68,212		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category 2) Wages due from July 2019 to 16lh Peb 2000 for Rs. 1.34,371/- and bonus claim of Rs. 56,000 is admitted under section 53(1)(f) 4) Wages due from 5th May 2020 to 1,000 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 30,963 S) Wages due from 17th Feb 2020 to 16th May 2020 is admitted under section 53(1)(b)(i) for Rs. 50,000 for fatulty due is admitted under section 54(1)(a)(iii) for Rs. 50,000 for fatulty due is admitted under section 36(4)(a)(iii) for Rs. 65,202 7) The Company has decisted bickdown w.ef 30,008/2000 and no salay to appalse after that date, hence salay claim from 5ep 2020 to Feb 2022 as rejected as it is payable to Provident Fund Department 9) On Rejudation of the company, the service weightage pay is also not payable, hence rejected
193	Madhava Swamy	Madhava Swamy	Employee	21.03.2022	8,93,108	7,05,382	Unpaid salary	0.0110445		1,87,726		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 is admitted under section 53(1)(1) for Rs. 5,5548/ Aug 2020 is admitted as per COC 4) Salary claim for 5th May 1 Koug 2020 is admitted as per COC Reciution under section 53(1)(a) for Rs. 1,12,382 3) Gratulty due is admitted under section 36(4)(a)(iii) for Rs. 7,452 6) Ferformater Psy is not yet due as the management of the company didn't issued any letter regarding that, hence rejected
194	Kumaravel R	Kumaravel R	Employee	22.03.2022	1,12,500	1,11,487	Unpaid salary	0.0017456		1,013		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 is admitted under section 53(1)(f) or its 2,95494- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC. Resolution under section 53(1)(e) for Rt. 18,793
199	S.Sriram	S.Sriram	Employee	21.03.2022	3,98,896	3,47,556	Unpaid salary	0.0054419		51,340		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) as per company (erocid Rs. 51,340 paid. 4) Hence, Claim is admitted partly under Section 53(1)(f) for Rs. 3,47,556

202	R.Swarna Latha	R.Swarna Latha	Employee	23.02.2022	9,00,000	3,65,162	Unpaid salary	0.0057175	5,34,838	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from 30/2015 to 04th May 2020 is admitted under section 53(1)(f) for fix. 3.52,6867. 4) Salary due from 50 May 2020 to Jug 2020 is admitted as per COC Readuction under section 53(1)(1) for fix. 12,199 5) Provident rund claim rejected as it is puballe to Provident Fund Department Of Japan Company Policy, the base encadhment is encaduable only upon relationship of the Company for fixed fixed from the second solution of the company tool equidation, the same is not payable, hence rejected
203	N.Purushothaman	N.Purushothaman	Employee	29.03.2022	5,34,240	4,05,186	Unpaid salary	0.0063442	1,29,054	1) Verified with the books of accounts and the payroll register 2) Calma admitted under fimployee category 3) Salary due from June 2019 to 4th May 2020 is admitted under section \$31(1)(for fex. 3,38,300 4) Salary clam for 5th May to Aug 2020 is admitted as per COC Resolution under section \$31(1)(a) for Rs. 18,368 5) Provident Fund Claim is rejected as it is payable to Provident Fund Department 6) Performance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected
211	A. Vohnu Prasad	A. Vishnu Prasad	Employee		12,09,995.00	5,09,982	Unpaid salary	0.0079851	7,00,013	1) Verified with the books of accounts and the payoff register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 30th April 2020 is admitted under section 53(1)[1] for E. 23.3674/- 4)Full S Final settlement due claim a admitted u/s 53(1)(f) for Rs. 25,876/Forformance Pay is not yet due as the management of the company didn't issued any letter regarding that, thence rejected
212	Sundaram bhaskar	Sundaram bhaskar	Employee	11.06.2022	71,955	66,273		0.0010377	5,682	1) The claim is admitted u/s 53(1)(a) for Rs.39,483/- and u/s 53(1)(f) for 26,790/- 27,790/- 27) The salary u/s 53(1)(a) from 05/05/2020 to 31/08/2022 of Rs.39,483/- has been paid on 13/08/2022 as per the COC approved CRP expenses
216	Thippesha. H. M	Thippesha. H. M	Employee	01.12.2022	12,19,359	1,86,605		0.0029218	10,32,754	1) The CIRP salary of Rs. 40,499/- has been paid through cheque No: 96000 on 0/12/2022 and the balance amount was rejected as the claim form received bestledy. Polymore shall be shall

TOTAL 18,98,86,897 6,38,67,087 12,49,81,375